



# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.10.2025

## NOTICE

Please take notice that the following matters listed in the Court – II on 08.10.2025 were not taken up. The next date of hearing in the matters is **27.11.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 344 of 2022  <b>Part Heard</b>	Bank of Maharashtra Vs. Vandana Garg & Ors.  <b>With</b>	Ravi Raghunath	Rajeev K Pandey-R1 Salonee Kulkari Siddharth Sangal Malak Bhatt-R2 & R4 Siddharth Sangal-R5,9
2.	Comp. App. (AT) (Ins) No. 345 of 2022  <b>Part Heard</b>	Central Bank of India Vs. Vandana Garg & Ors.	Ravi Raghunath	Rajeev K Pandey-R1 Salonee Kulkari Chirag Sharma-R5,9 Sonali K Joon-R17

By order of Hon'ble Chairperson

-Sd/-

Registrar